

No. 2472

From

Surya Partap Singh,
District and Sessions Judge,
Gurugram

To

The Registrar General,
High Court of Punjab and Haryana,
Chandigarh

Dated, Gurugram, the 24 day of September, 2021

Subject: Compliance of orders dated 16.03.2021 passed by Hon'ble the Supreme Court of India in Writ Petition No.534/2020 titled as 'Bajaj Allianz General Insurance Company Private Limited Versus Union of India and others'.

Sir,

Please refer to Hon'ble High Court letter No. 832/Spl./Gaz.II.17 dated 16.07.2021 and 1020/Spl./Gaz.II.17 dated 13.08.2021 and this office letter No. 1901 dated 26.07.2021 on the subject cited above.

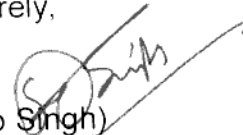
I have the honour to furnish the desired information as under:

Whether compliance of orders dated 16.03.2021 passed by Hon'ble the Supreme Court has been made	E-mail ID Particulars of MACT	Comments, if any
Yes	Sh. Suray Partap Singh, D&SJ-MACT singh.suryap@aij.gov.in Dr. D.N. Bhardwaj, AD&SJ-MACT bhardwaj.dn@aij.gov.in Shri Phalit Sharma, AD&SJ-MACT sharma.phalit@aij.gov.in Shri Jasbir Singh, AD&SJ-MACT singh.jasbir@aij.gov.in Ms. Shashi Chauhan, AD&SJ-MACT shashi.chauhan132@aij.gov.in	Each Presiding Officer of Motor Accidents Claims Tribunal, Gurugram has already been allotted specific Police Stations for the purposes of filing Accident Information Reports (AIRs), Detailed Accident

Shri A.D. Dewan, AD&SJ-MACT dewan.amandeep@ajj.gov.in	Reports (DARs) and connected matters vide order dated 26.07.2021 passed by the undersigned, copy of which is enclosed herewith for ready reference.
Shri Ashwani Kumar, AD&SJ-MACT kumar.ahswani@ajj.gov.in	
Amit Sahrawat, AD&SJ-MACT sahrawat.a@indianjudiciary.gov.in	
abhishek Phutela, AD&SJ-MACT phutela.a@ajj.gov.in	

Submitted please,

Yours sincerely,


(Surya Partap Singh)
District and Sessions Judge,
Gurugram.24.09.2021

Endorsement No. 2473-79 Dated 24.09.2021

Copy forwarded to the following for information and necessary action:

1. All the Presiding Officers of Motor Accidents Claims Tribunal, Gurugram
2. The Commissioner of Police, Gurugram
3. The District Attorney, Gurugram
4. The Presidents, Bar Associations, Gurugram, Sohna and Pataudi
5. The Nodal Officers of all the Insurance Companies
6. System Officer/System Assistants, District Courts, Gurugram to upload the information on the website of this office.
7. Incharge, Institution Branch/Judicial Service Centre, Gurugram


(Surya Partap Singh)
District and Sessions Judge,
Gurugram.24.09.2021